

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.7 - IA/313(AHM) 2024  
In  
CP(IB) 295 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Sansar Texturisers Pvt Ltd  
V/s  
Polycoat India Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 16/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant :Mr. Arjun Sheth, Adv.  
For the Respondent :

**ORDER**

**IA/313(AHM) 2024**

This is an application filed under Section 60(5) IBC r. w. Rule 11 of NCLT Rules, 2016 with following reliefs:

- a. *Allow the present Application;*
- b. *Pass appropriate orders directing the Respondent to remove the seal from the property of the Corporate Debtor situated at Plot No.403/3 & 404/04 Ten.No. 030B-07-0831-0-001/030B-07-0831-0-002 at Pandesara Industrial Area/Estate of Gujarat Industrial Development Corporation situated on the land bearing Rev S No. 78 part & 79/2 part at village Pandesar, Ta: Choryasi, Dist: Surat and allow the Applicant to carry on its business activities from the said premises in view of the approval of the resolution plan;*
- c. *Pass any other order/relief as this Hon'ble Adjudicating Authority may deem fit in the interest of equity and justice.*

Let notices be issued to the Respondent/s returnable on next date. The applicant is directed to collect the notices from the registry within three days and serve upon the Respondent/s along with copy of this order through Registered Ad post / Speed-post

/ Dasti mode as well as on the registered email ID within seven days from the date of this order.

The Respondent/s are directed to reply within a week from the date of receipt of notice. Rejoinder, if any, be filed thereafter before the next date.

Proof of Service be filed by way of an affidavit before the next date of hearing.

Re-list for further consideration on 15.03.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**